

4939

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 985/2019

IN THE MATTER OF:

**IN RE: WATER POLLUTION BY TANNERIES AT JAJMAU KANPUR
UTTAR PRADESH**

VERSUS

CENTRAL POLLUTION CONTROL BOARD & ORS.

...RESPONDENT(s)

WITH

ORIGINAL APPLICATION NO. 986/2019

**IN RE: WATER POLLUTION AT RANIA KANPUR DEHAT & RAKHI
MANDI KANPUR NAGAR UTTAR PRADESH**

WITH

ORIGINAL APPLICATION NO. 528/2023

**NEWS REPORT PUBLISHED IN DAINIK JAGRAN DATED 14.08.2023
"HIGHLIGHTS A GROWING CONCERN REGARDING INDUSTRIAL
POLLUTION IN THE GODHRAULI VILLAGE"**

WITH

ORIGINAL APPLICATION NO. 934/2024

RAJAT VERMA

...APPLICANT

VERSUS

MEMBER SECRETARY, UPPCB & ORS.

...RESPONDENT(s)



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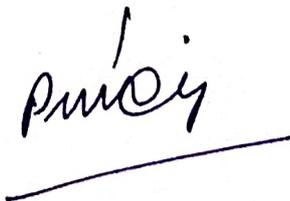
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1.	AFFIDAVIT BY THE SECRETARY, MEDICAL, HEALTH AND FAMILY WELFARE, GOVERNMENT OF U.P. IN COMPLIANCE OF ORDER DATED 07.11.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI	

THROUGH COUNSEL



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DATE: 24/11/2025
PLACE: NOIDA



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ORIGINAL APPLICATION NO. 985/2019



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AFFIDAVIT BY THE SECRETARY, MEDICAL, HEALTH AND FAMILY WELFARE, GOVERNMENT OF U.P. IN COMPLIANCE OF ORDER DATED 07.11.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

I, Dr. Pinky Jowel, aged about 51 years W/o DR.K.EJILEARASANI presently posted as **Secretary, Medical, Health and Family Welfare, U.P.** do hereby solemnly affirm and state on oath as under:

1. That I, Dr. Pinky Jowel, in official capacity mentioned above, am acquainted with the facts and circumstances of the case and as such I am competent and authorized to swear this affidavit. The present Affidavit has been approved by the Additional Chief Secretary, Medical, Health and Family Welfare, U.P.
2. That in the present matter, the Hon'ble Tribunal is considering the issue relating to chromium dumps and groundwater contamination at Rania, Kanpur Dehat, Rakhi Mandi, Kanpur Nagar and Fatehpur.
3. That the Hon'ble Tribunal vide order dated 07.11.2025 has directed the Deponent to furnish requisite information as directed by the Hon'ble Tribunal vide the aforementioned order in paragraph 7. The relevant para is



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stated below:

"...7. The State Authorities especially the Chief Secretary, Uttar Pradesh and Secretary, Health, Govt. of U.P. are directed to provide a timeline within two weeks in respect of the steps that will be taken by the State Authorities to complete the process of mapping the entire area and find out the affected villages/ULBs/districts. They will also disclose the approximate number of the affected persons, the medical facilities which are available at the District/ULB/Village level including the health centers, doctors, paramedical staff available in those health centers, the facilities available in those health centres and the nearby labs and distance from that lab for carrying out the blood and other sample analysis. The mapping will include the food chain contamination, surface water and ground water contamination and air contamination analysis. The timeline will also be given for fully implementing the 22 recommendations which have been noted in the order dated 01.07.2025..."



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I. TIMELINE FOR SURVEY IN THE AFFECTED AREAS (RELATED TO RECOMMENDATION NO. 2 PROVIDED BY THE LEARNED AMICUS CURIAE):

4. That the survey work in District Fatehpur and Kanpur Dehat has been duly completed by the State.
5. That with regards to District Kanpur Nagar, heavy metal contamination has been found in 7 affected areas, which are-
 - i. Juhi Baburiya (Rakhi Mandi),
 - ii. Tejab Mill Campus (Anwarganj),
 - iii. Panki Industrial Area,
 - iv. Jajmau,
 - v. Ruma Treatment Storage Disposal Facility,
 - vi. Golaghat, and
 - vii. Naureya Kheda
6. That in all the 3 Districts i.e. Kanpur Nagar, Kanpur Dehat and Fatehpur, it is submitted that Re-health survey of the area will be conducted as per the recommendation of the Director, AIIMS (*vide paragraph 5 of order dated 07.11.2025*) and as recommended by the 2-member AIIMS team in their report.



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7. That it is submitted that the responses from IIT Kanpur and GSVMM College are awaited. Subsequent to the receiving of the report from the aforementioned technical institutions, **the complete survey will be carried out within 6 months.** ✓

II. **ESTABLISHMENT OF LABORATORY FOR TESTING HEAVY METALS (CHROMIUM & MERCURY) (RELATED TO RECOMMENDATION NO.3 & 14 PROVIDED BY THE LEARNED AMICUS CURIAE):**

8. That the establishment of the laboratory for testing of heavy metals (chromium and mercury), will be carried out under the supervision of GSVM Medical College/ Chief Medical Officer, Kanpur Nagar.
9. That the proposal for the establishment of the laboratory for the testing of heavy metals has already been forwarded to the State and the approval is presently under consideration at the State level. The estimated time for the establishment of the laboratory is approximately six months to one year.



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III. CURRENT FACILITY FOR TESTING HEAVY METALS:

10. That, at present, testing of heavy metals in blood/serum is being conducted by RML-IMS, Lucknow, and patients are not required to visit Lucknow for this purpose. The testing facility is available free of cost to the affected individuals.

IV. AWARENESS MEASURES PRIOR TO ORGANISING CAMPS IN THE AFFECTED AREAS:

11. That prior to organising health camps, public awareness is being raised in the affected areas through **miking and drum announcements** about diseases caused by heavy metal toxicity.

12. That additionally, **public address systems and banners** are being used in nearby health centers/OPDs to disseminate information on health impacts of heavy metals. During **door-to-door surveys**, the team members are also **informing residents about the adverse effects of heavy metal poisoning and contaminated water**.



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V. **DETAILS OF AVAILABLE MEDICAL INSTITUTIONS, HEALTH CENTRES, DOCTORS AND PARAMEDICAL STAFF:**

KANPUR DEHAT:

13. That in Kanpur Dehat, heavy metal contamination has been identified in three hamlets namely Yadavpurwa, Chauhanpurwa and Palanpurwa, with a total population of approximately 1,700. Furthermore, in compliance of the directions issued by the Hon'ble Tribunal three adjacent villages—Umran, Gharampur and Shivnathpurwa, having a total population of **3224**, have also been **identified as potentially affected**.

14. That surveys in all these villages have been completed, and blood and urine investigations are ongoing. It is humbly submitted that no symptomatic patients have been found, however, out of 214 blood samples, 157 persons have been found with elevated Chromium levels, whereas Mercury levels in all individuals were found to be normal.

15. That details of the medical staff of **Kanpur Dehat** are as follows:

HEATH STAFF DETAILS	PHC SARWANKHEDA (distance approx. 11 kms)	PHC RANIA (distance approx. 04 kms)	MEDICAL COLLEGE, AKBARPUR (distance approx. 12 kms)
Doctors	2	1	210
Pharmacists	3	2	67
Staff Nurses	2	1	14
LT/TO	1	1	10



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FATEHPUR:

16. That in District Fatehpur, four hamlets have been affected by heavy metal contamination, with a total population of **5735**. No symptomatic patients have been found during the survey. However, out of 171 blood samples, 147 persons were found with elevated Chromium levels, and 4 persons showed elevated Mercury levels. The condition of all persons is presently normal.

17. That details of the medical staff of **Fatehpur** are as follows:

HEATH STAFF DETAILS	NEW PRIMARY HEALTH CARE, AUNG (distance approx. 05 kms)	BLOCK PHC, GOPALGANJ (distance approx. 15 kms)	MEDICAL COLLEGE, FATEHPUR (distance approx.. 35 kms)	HOSPITAL, FATEHPUR (distance approx.. 40 kms)
Doctors	1	3	158	15
Pharmacists	1	1	9	9
Staff Nurse	2	4	77	77
LT/TO	1	1	12	12

KANPUR NAGAR:

18. That in District Kanpur Nagar, 7 areas having an approximate population of 38,650 have been identified. No symptomatic patients have been found, and presently no individual affected by Chromium or Mercury is suffering from any serious illness.



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19. That blood samples from 514 individuals have been tested, out of which 492 cases exhibited elevated Chromium levels, and 12 cases showed elevated Mercury levels.

20. That details of the medical staff of **Kanpur Nagar** are as follows:

MEDICAL STAFF	RAKHI MANDI, CHACHA NEHRU, UPHC (distance approx. 01 km) JUHI, UPHC (distance approx. 1.5 km)	JAJMAU UPHC (distance approx. 02 kms)	GOLAGH AT CANTT UPHC (distance approx. 06 km)	PANKI GEETA NAGAR, UPHC (distance approx. 05 km)	TEJAB MIL, ANWAR GANJ, UPHC (distance approx. 01 km)	NAURE YA KHEDA, UPHC (distance approx. 5 km)	RUMA AHIRWAN, UPHC (distance approx. 06 km)	UHM, (distance approx. 06-15 km)	SH. KASHI JOINT HOSPITAL AND TRAUMA CENTER (distance approx. 05-15 km)	GSVM MEDICAL COLLEGE (distance approx. 10-20 km)
Doctor	2	1	1	1	1	1	1	87	29	936
Pharmacist	2	1	1	1	1	1	1	23	3	04
Staff Nurse	4	1	2	1	2	2	2	192	28	237
LT/TO	2	1	1	1	1	1	1	17	3	62
ANM	2	1	1	1	1	1	1	0	0	0

VI. REPLY REGARDING THE RECOMMENDATION POINTS PROVIDED BY THE LEARNED AMICUS CURIAE RELEVANT TO THE MEDICAL DEPARTMENT:

21. That it is humbly submitted before the Hon'ble Tribunal that in view of the

22 recommendations submitted by the Learned Amicus Curiae, the Hon'ble



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